

Notice Inviting Quotation

Civil Courts, Deoghar

Letter No. 21/21

Dated January 19, 2021

Sealed Quotation are invited from the reputed firms/Suppliers having PAN no./GST no. etc on or before 21.01.2021 for making of transparent curtains for Civil Court, Deoghar, Sub-divisional Civil Court, Madhupur and Railway Court, Madhupur.

Any further details may be collected from the office of Judge-In-Charge, Civil Court, Deoghar during 10.30 AM – 5.00 PM (Monday to Saturday).

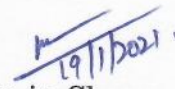
The sealed quotations must clearly mentioning the rates with specification and time to be required for supplying the articles must reach in the Office undersigned within stipulated time period.

Note :- *The quotation may be mailed at the official E-mail Id of Civil Court i.e. deogharcivilcourts@gmail.com, but the hardcopy of quotation must reach to the office of undersigned on or before 21.01.2021.

*Price quoted must be inclusive of all taxes/ GST, if applicable.

*No Quotation will be entertained after due date.

*The court Reserves the right to accept or reject any or all Quotations without assigning any reason.


Judge-in-Charge
Civil Courts, Deoghar